

I/9149/2023

Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated: 12th April, 2023

CORRIGENDUM-2

With reference to the GeM Bid No. GEM/2023/B/3263328 dated 14.03.2023 and its Corrigendum dated 10th April, 2023, following clause(s) has been amended as per table given herein:

Sl. No.	Clause No.	For	Read
01	2.1.1 (a)	Bidders are required to submit Bank Solvency Certificate for an amount of Rs. 90,00,000 i.e. 30% of the estimated bid value, issued not earlier than 3 months from the date of issue of this bid.	Bidders are required to submit Bank Solvency Certificate for an amount of Rs. 9,00,00,000 (Rs. Nine Crores Only) i.e. 30% of the estimated bid value, issued not earlier than 3 months from the date of issue of this bid.
02	2.4 (g); and Note 2 of Form VIII: FINANCIAL BID	<u>Evaluation of Financial Bid:</u> Separate L1 will be determined for C-1 and C-2 categories (as specified in the Financial Bid).	<u>Evaluation of Financial Bid:</u> L1 Bidder will be decided based on the consolidated quotes of C-1 and C-2 categories i.e. (C-1 + C-2). Further, the successful L1 Bidder will be required to submit the separate breakup of C-1 and C-2 categories.
		<u>Note 2 of Form VIII: FINANCIAL BID:</u> Separate L1 will be determined for C-1 and C-2 categories.	<u>Note 2 of Form VIII: FINANCIAL BID:</u> L1 Bidder will be decided based on the consolidated quotes of C-1 and C-2 categories i.e. (C-1 + C-2). Further, the successful L1 Bidder will be required to submit the separate breakup of C-1 and C-2 categories.

2. All other terms and conditions of the RFP will remain the same.

(Ravinder Kumar Narula)
Assistant Director (QA)

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